

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1721
TO BE ANSWERED ON THE 3RD AUGUST, 2021**

“MEDICAL COLLEGES SET UP UNDER CSSs”

1721. SHRI NEERAJ SHEKHAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of medical colleges under Centrally Sponsored Schemes (CSSs) which have been approved and functional in the country, State-wise;
- (b) the details of medical colleges under Centrally Sponsored Schemes which have been approved but still not functional, State-wise;
- (c) the details of medical colleges under Centrally Sponsored Schemes likely to be set up during current financial year, State-wise; and
- (d) the details of fund allocated, released and utilised for setting up of medical colleges under CSS during 2020-21 and 2021-22 till date, State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for “Establishment of new medical colleges attached with existing district/referral hospitals”. Establishment of 157 new Medical Colleges has been approved under the scheme in three phases. Out of these 157 medical colleges, 47 have become functional. Another 36 medical colleges have applied to the National Medical Commission (NMC) for permission. Under this scheme, the State Government is the implementing agency and the planning, execution and commissioning of the projects is done by the State Governments. Detailed status of these medical colleges along with funds released is at Annexure.

Annexure**Details of medical colleges approved under Phase-I of Centrally Sponsored Scheme for 'Establishment of new Medical Colleges attached with existing District/Referral Hospitals'****Rs. in crore**

S.N.	State/UT		Districts	Approved Cost	Central Share 60% (90% for NE)	Central Share released during 2020-21 & 2021-22 (till date)	Total Central Share Released	Functional Status
1	A & N Islands	1	Port Blair	189.00	113.40	0	113.40	Yes
2	Arunachal Pradesh	2	Naharlagun	189.00	170.10	0	170.10	Yes
3	Assam	3	Dhubri	189.00	170.10	0	170.10	No
		4	Nagaon	189.00	170.10	0	170.10	No
		5	North Lakhimpur	189.00	170.10	0	170.10	LoP applied*
		6	Diphu	189.00	170.10	0	170.10	Yes
4	Bihar	7	Purnia	189.00	113.40	0	113.40	LoP applied
		8	Saran (Chhapara)	189.00	113.40	0	113.40	No
		9	Samastipur	189.00	113.40	33.40	113.40	No
5	Chhattisgarh	10	Rajnandgaon	189.00	113.40	0	113.40	Yes
		11	Sarguja	189.00	113.40	0	113.40	Yes
6	Himachal Pradesh	12	Chamba	189.00	170.10	0	170.10	Yes
		13	Hamirpur	189.00	170.10	0	170.10	Yes
		14	Nahan (Sirmour)	189.00	170.10	0	170.10	Yes
7	Haryana	15	Bhiwani	189.00	113.4	0	113.40	No
8	Jharkhand	16	Dumka	189.00	113.40	0	113.40	Yes
		17	Hazaribagh	189.00	113.40	0	113.40	Yes
		18	Palamu (Daltonganj)	189.00	113.40	0	113.40	Yes
9	Jammu & Kashmir	19	Anantnag	189.00	170.10	0	170.10	Yes
		20	Baramulla	189.00	170.10	0	170.10	Yes
		21	Rajouri	189.00	170.10	0	170.10	Yes
		22	Doda	189.00	170.10	0	170.10	Yes
		23	Kathua	189.00	170.10	0	170.10	Yes

10	Madhya Pradesh	24	Datia	189.00	113.40	0	113.40	Yes
		25	Khandwa	189.00	113.40	0	113.40	Yes
		26	Ratlam	189.00	113.40	0	113.40	Yes
		27	Shahdol	189.00	113.40	0	113.40	Yes
		28	Vidisha	189.00	113.40	0	113.40	Yes
		29	Chindwara	189.00	113.40	0	113.40	Yes
		30	Shivpuri	189.00	113.40	0	113.40	Yes
11	Maharashtra	31	Gondia	189.00	113.40	0	113.40	Yes
12	Meghalaya	32	West Garo Hills (Tura)	189.00	170.10	0	170.10	No
13	Mizoram	33	Falkawn	189.00	170.10	0	170.10	Yes
14	Nagaland	34	Naga Hospital	189.00	170.10	0	170.10	No
15	Odisha	35	Balasore	189.00	113.40	0	113.40	Yes
		36	Baripada (Mayurbhanj)	189.00	113.40	0	113.40	Yes
		37	Bolangir	189.00	113.40	0	113.40	Yes
		38	Koraput	189.00	113.40	0	113.40	Yes
		39	Puri	189.00	113.40	0	113.40	LoP applied
16	Punjab	40	SAS Nagar	189.00	113.40	0	113.40	LoP applied
17	Rajasthan	41	Barmer	189.00	113.40	0	113.40	Yes
		42	Bharatpur	189.00	113.40	0	113.40	Yes
		43	Bhilwara	189.00	113.40	0	113.40	Yes
		44	Churu	189.00	113.40	0	113.40	Yes
		45	Dungarpur	189.00	113.40	0	113.40	Yes
		46	Pali	189.00	113.40	0	113.40	Yes
		47	Sikar	189.00	113.40	0	113.40	Yes
18	Uttar Pradesh	48	Basti	189.00	113.40	0	113.40	Yes
		49	Faizabad	189.00	113.40	0	113.40	Yes
		50	Firozabad	189.00	113.40	0	113.40	Yes
		51	Shahjahanpur	189.00	113.40	0	113.40	Yes
		52	Bahraich	189.00	113.40	0	113.40	Yes
19	Uttarakhand	53	Almora	189.00	170.10	0	170.10	No
20	West Bengal	54	Birbhum (Rampur Hat)	189.00	113.40	0	113.40	Yes
		55	Cooch behar	189.00	113.40	0	113.40	Yes
		56	Diamond harbour	189.00	113.40	0	113.40	Yes
		57	Purulia	189.00	113.40	0	113.40	Yes

		58	Raiganj, North Dinajpur	189.00	113.40	0	113.40	Yes
	Total			10962.00	7541.10	33.40	7541.10	

*LoP applied: These medical colleges have applied to the National Medical Commission for Letter of Permission (LoP)

Details of medical colleges approved under Phase-II of Centrally Sponsored Scheme for Establishment of new Medical Colleges attached with existing District/Referral Hospitals

Rs. in crore

S. No.	State		Location Selected by State Government	Approved Cost	Central Share	Central Share released during 2020-21 & 2021-22 (till date)	Amount released	Functional
1	Bihar	1	Sitamarhi	250	150	100	150	No
		2	Jhanjharpur	250	150	100	150	No
		3	Siwan	250	150	150	150	No
		4	Buxar	250	150	100	150	No
		5	Jamui	250	150	100	150	No
2	Jharkhand	6	Koderma	250	150	20.30	150	No
		7	Chaibasa (Singhbhum)	250	150	20.30	150	No
3	Madhya Pradesh	8	Satna	250	150	22.41	150	No
4	Odisha	9	Jajpur	250	150	100	150	No
5	Rajasthan	10	Dholpur	250	150	22.41	150	No
6	Uttar Pradesh	11	Etah	250	150	54.86	150	LoP Applied
		12	Hardoi	250	150	54.86	150	LoP Applied
		13	Pratapgarh	250	150	54.86	150	LoP Applied
		14	Fatehpur	250	150	54.86	150	LoP Applied
		15	Siddharthnagar (Domariyaganj)	250	150	54.86	150	LoP Applied
		16	Deoria	250	150	22.41	150	LoP Applied
		17	Ghazipur	250	150	22.41	150	LoP Applied
		18	Mirzapur	250	150	22.41	150	LoP Applied
7	West Bengal	19	Barasat	250	150	22.41	150	No
		20	Uluberia	250	150	150	150	No

		21	Arambagh	250	150	22.41	150	No
		22	Jhargram	250	150	22.41	150	No
		23	Tamluk	250	150	22.41	150	No
8	Sikkim	24	Gangtok	250	225	57.60	225	No
Total				6000	3675	1374.19	3675	

*LoP applied: These medical colleges have applied to the National Medical Commission for Letter of Permission (LoP)

Details of medical colleges approved under Phase-III of Centrally Sponsored Scheme for Establishment of new Medical Colleges attached with existing District/Referral Hospitals
Rs. in Crore

	Name of the State	S No	Name of the Districts	Approved Cost	Central Share	Central share released during 2020-21 and 2021-22 (till date)	Total fund released	Functional Status
1	Andhra Pradesh	1	Piduguralla	325	195	50	50	No
		2	Paderu	325	195	50	53.04	No
		3	Machilipatnam	325	195	50	50	No
2	Assam	4	Kokrajhar	325	292.5	163	163	No
3	Chhattisgarh	5	Korba	325	195	50	50	LoP Applied
		6	Mahasamund	325	195	50	50	LoP Applied
		7	Kanker	325	195	50	50	LoP Applied
4	Gujarat	8	Narmada	325	195	100	100	LoP Applied
		9	Navsari	325	195	100	100	LoP Applied
		10	Panchmahal	325	195	100	100	LoP Applied
		11	Porbandar	325	195	95.26	100	LoP Applied
		12	Morbi	325	195	70	70	LoP Applied
5	Jammu and Kashmir	13	Udhampur	325	292.5	127	150	No
		14	Handwara (Distt. Kupwara)	325	292.5	149.19	173	No
6	Karnataka	15	Chikkamagaluru	325	195	77	100	LoP Applied
		16	Haveri	325	195	66.36	100	LoP Applied
		17	Yadgiri	325	195	77	100	LoP Applied
		18	Chikkaballapura	325	195	100	100	LoP Applied
7	Ladakh	19	Leh	325	292.5	127	127	No
8	Madhya Pradesh	20	Rajgarh	325	195	49.18	50	No
		21	Mandla	325	195	49.18	50	No

	Name of the State	S No	Name of the Districts	Approved Cost	Central Share	Central share released during 2020-21 and 2021-22 (till date)	Total fund released	Functional Status
		22	Neemuch	325	195	49.18	50	No
		23	Mandsaur	325	195	49.18	50	No
		24	Sheopur	325	195	49.18	50	No
		25	Singrauli	325	195	50	50	No
9	Maharashtra	26	Nandurbar	325	195	100	100	Functional
10	Manipur	27	Churachandpur	325	292.5	163	165.37	LoP Applied
11	Nagaland	28	Mon	325	292.5	155	155	No
12	Odisha	29	Kalahandi	325	195	78.08	81.62	No
13	Punjab	30	Kapurthala	325	195	49.19	50	No
		31	Hoshiarpur	325	195	50	50	No
14	Rajasthan	32	Alwar	325	195	27	50	No
		33	Baran	325	195	27	50	No
		34	Bansawara	325	195	27	50	No
		35	Chittorgarh	325	195	27	50	No
		36	Jaisalmer	325	195	27	50	No
		37	Karauli	325	195	27	50	No
		38	Nagaur	325	195	27	50	No
		39	Shri Ganganagar	325	195	27	50	No
		40	Sirohi	325	195	27	50	No
		41	Bundi	325	195	27	50	No
		42	SawaiMadhopur	325	195	49.18	50	No
		43	Tonk	325	195	49.18	50	No
		44	Hanumangarh	325	195	49.18	50	No
		45	Jhunjhunu	325	195	49.18	50	No
		46	Dausa	325	195	49.18	50	No
15	Uttarakhand	47	Rudrapur, Distt. Udham Singh Nagar	325	292.5	75	75	No
		48	Pithoragarh	325	292.5	75	75	No
		49	Haridwar	325	292.5	75	78.04	No
16	Uttar Pradesh	50	Bijnaur	322.79	193.67	27	50	No
		51	Kushinagar	325	195	27	50	No
		52	Sultanpur	324.98	194.99	27	50	No
		53	Gonda	325	195	27	50	No
		54	Lalitpur	325	195	27	50	No
		55	LakhimpurKheri	324.22	194.53	49.18	50	No
		56	Chandauli	325	195	49.18	50	No

	Name of the State	S No	Name of the Districts	Approved Cost	Central Share	Central share released during 2020-21 and 2021-22 (till date)	Total fund released	Functional Status
		57	Bulandshahar	325	195	49.18	50	No
		58	Sonbhadra	325	195	49.18	50	No
		59	Pilibhit	325	195	49.18	50	No
		60	Auraiya	325	195	49.18	50	No
		61	Kanpur Dehat	323.42	194.05	49.18	50	No
		62	Kaushambi	325	195	49.18	50	No
		63	Amethi	325	195	50	50	No
17	Tamil Nadu	64	Tiruppur	325	195	66.72	100	LoP Applied
		65	Nilgiris	325	195	77	100	LoP Applied
		66	Ramanathapuram	325	195	77	100	LoP Applied
		67	Namakkal	325	195	77	100	LoP Applied
		68	Dindigul	325	195	77	100	LoP Applied
		69	Virudhunagar	325	195	77	100	LoP Applied
		70	Krishnagiri	325	195	99.19	100	LoP Applied
		71	Tiruvallur	325	195	99.19	100	LoP Applied
		72	Nagapattinam	325	195	99.19	100	LoP Applied
		73	Ariyalur	325	195	100	100	LoP Applied
		74	Kallakurichi	325	195	100	100	LoP Applied
18	West Bengal	75	Jalpaiguri	325	195	50	53.04	No
	Total			24370.41	15499.7	4861.61	5519.11	

*LoP applied: These medical colleges have applied to the National Medical Commission for Letter of Permission (LoP)